

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3571
ANSWERED ON:15.12.2011
INVESTMENT OF PUBLIC ASSETS
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Planning Commission has expressed serious concern over the investment of public assets in other sectors and investment to create special capacities by the public sector oil companies in the country;
- (b) if so, the details thereof;
- (c) whether there is neither any monitoring mechanism nor any directive or guidelines of the Government on investment being made by these oil companies;
- (d) if so, the reasons therefor; and
- (e) the details of any perspective action taken by the Government keeping in view the concern of the Planning Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R. P. N. SINGH)

- (a) & (b): The Ministry of Petroleum & Natural Gas has not received any report containing the concerns expressed by Planning Commission over the investment of public assets in other sectors.
- (c) & (d): Investment decisions in the oil Public Sector Undertakings (PSUs) are taken by their respective Board of Directors as per the guidelines issued from time to time by Department of Public Enterprises (DPE).
- (e): In view of (a) above, question does not arise.